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ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
Karnataka State Pollution Control Board

“ಪರಿಸರ ಭವನ”, 1 ರಿಂದ 5ನೇ ಮಹಡಿಗಳು, ನಂ. 49, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು - 560 001, ಕರ್ನಾಟಕ ರಾಜ್ಯ, ಭಾರತ
“Parisara Bhavan”, 1st to 5th Floor, # 49, Church Street, Bangalore - 560 001, Karnataka State, India
No. PCB/CNP/18/GEN/19

Date:

A335

13 NOV 2019

To,
The Registrar,
National Green Tribunal,
Principal Bench
Faridkot House, Copernicus Mark,
New Delhi – 110 001.

Respected Sir,

Sub: Furnishing interim report of Joint committee as per Hon'ble NGT orders in the matter of O.A. 602 of 2019 (H.P. Rajanna v/s Union of India & others) with respect of violation of buffer zone, Wonder Projects, Sy No. 63,62 Kasavanahalli village, Bengaluru East Taluk, Bengaluru.

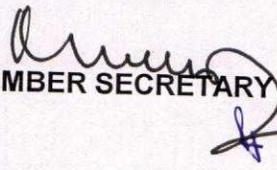
- Ref:** 1. NGT order dated: 19.7.2019.
2. Interim report of Joint committee report NO; PCB/RSEO/Bng-South/2019-20/456 dated: 20.9.2019.



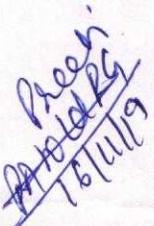
As directed by the Hon'ble NGT, Principal Bench, New Delhi in OA No. 602 of 2019 vide reference (1) interim report of Joint committee in respect of Wonder Projects, Sy No. 63,62 Kasavanahalli village, Bengaluru East Taluk, Bengaluru. herewith attached for your kind perusal and with a request to place the same before the Hon'ble NGT, Principal Bench, New Delhi.

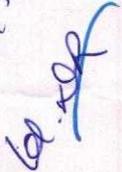
Regards,

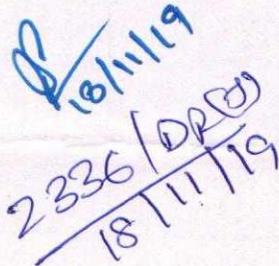
Sincerely,


MEMBER SECRETARY

3550/Katkat


16/11/19




2336/DPAU
18/11/19

Cons (U)

Office of the Senior Environmental Officer
Karnataka State Pollution Control Board
Bangalore - South
"NISARGA BHAVAN", 3rd Floor,
Thimmaiah Road, 7th 'D' Cross,
Shivanagar, Bangalore - 560 010
Phone : 23228862

ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಯವರ ಕಛೇರಿ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ
"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ,
ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, 7ನೇ "ಡಿ" ಮುಖ್ಯರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು- 560 010.
ಫೋನ್ : 23228862

ಕರ್ನಾಟಕ ರಾಜ್ಯ
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ



towards a cleaner Karnataka

NGT Matter - Urgent

NO:PCB/RSEO/Bng-South/2019-20/457

DATE:21.09.2019

To,

The Member Secretary,
KSPCB, # 49, KSPCB,
Church Street,
Bengaluru-1.

Kind Attn:SEO (Infra)

Sir,

Sub: Revised Interim report of joint committee, as per Hon'ble NGT orders in the matter of O. A. 602 of 2019 H.P.Rajanna v/s. Union of India & others) with respect of violation of buffer zone, Wonder Project, sy no 63, 62 Kasavanahalli village, Bengaluru East taluk, Bengaluru.

Please find herewith enclosed the revised Interim report of joint committee, as per Hon'ble NGT orders in the matter of O. A. 602 of 2019 H.P.Rajanna v/s. Union of India & others) with respect of violation of buffer zone, Wonder Project, Sy No 63, 62 Kasavanahalli village, Bengaluru East Taluk, Bengaluru. This previous report dt:20.09.2019 shall be replaced with this revised report.

Encl:As above



Yours faithfully,

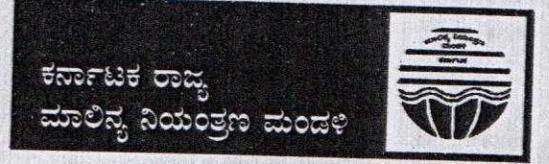
ZONAL SENIOR ENVIRONMENTAL OFFICER
BENGALURU- SOUTH

EO CE

20/9/19

Office of the Senior Environmental Officer
Karnataka State Pollution Control Board
Bangalore - South
"NISARGA BHAVAN", 3rd Floor,
Thimmaiah Road, 7th 'D' Cross,
Shivanagar, Bangalore - 560 010
Phone : 23228862

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ಶಿವನಗರ, ಬೆಂಗಳೂರು- 560 010.
ಫೋನ್ : 23228862



towards a cleaner Karnataka

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI
INTERIM REPORT OF JOINT COMMITTEE, AS PER HON'BLE NGT ORDERS IN THE
MATTER OF O. A. 602 OF 2019 H.P.RAJANNA V/s. UNION OF INDIA & OTHERS)
WITH RESPECT OF VIOLATION OF BUFFER ZONE, WONDER PROJECT, Sy No 63, 62
KASAVANAHALLI VILLAGE, BENGALURU EAST TALUK, BENGALURU

PREAMBLE:

Committee comprising of representatives from CPCB, KSPCB, SEIAA inspected the M/s. Wonder Projects Development Pvt Ltd, at Sy.No. 61/2, 62 & 63/2, Kasavanahalli Village, Varthur Hobli, Bengaluru East, Bengaluru on 26.07.2019. The observations noted during the inspection and the follow up action taken w.r.t the directions given by Chairman, KSPCB are as below:

1. As per the records available with Karnataka State Pollution Control Board, the extent of plot area of the project is 51,718.83 Sq Mt which includes 1,335.92 sq.m of Kharab land and area considered by the project authority for construction is 50,382.91 sq.m and as per the land conversion documents.
2. M/s. Wonder Projects Development Pvt Ltd., has obtained EC from SEIAA vide No. SEIAA 114 CON 2017 dated: 10.01.2018 for construction of residential apartment with 655 units having BUA 1,28,193.9 sq.m.
3. M/s. Wonder Projects Development Pvt Ltd., has obtained consent for establishment vide No.PCB/701/CNP/17/H755 dated: 12.10.2018 for construction of residential apartment with 655 units having BUA 1,28,193.9 sq.m.

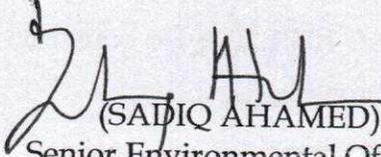
4. There is a nala which connects the Kasavanahalli Lake to Kaikondrahalli Lake, the nala marking and development work is being carried out, storm water drain and nala portion in Godrej Lake gardens is being done by the project proponent as per the approved drawing from BBMP. The copy of the BBMP approval is given as **Annexure 1**.

Also there are 2 drain adjoin the property, one is towards south western side and another passing from southern side to eastern side of the proposed project. However, to have a correct and detail information, the committee member instructed the BBMP storm water drain division present on behalf of the BBMP Commissioner and Assistant Director of Land Revenue to submit the detailed survey report with respect to the drain and its buffer zone.

5. Only excavated top soil from the construction site is being stored and adjoining to the construction site.
6. Karnataka State Pollution Control Board, directed BBMP storm water drain division to carry out the survey of the storm water drain and its buffer area with respect to the wonder project vide letter No 3463 dated 11.09.2019.

Hence, committee requesting the Karnataka State Pollution Control Board (Nodal agency) to give one month time to submit the detailed complete report.

After submission of the details from Bruhat Bengaluru Mahanagara Palike, the committee will once again inspect the area and will submit the detailed report.


(SADIQ AHAMED)
Senior Environmental Officer,
BNG-SOUTH, KSPCB